CENTRAL ADMINISTRATIVE TRIBUNAL

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 038.

Dated: 25 JAN 1995

APPLICATION NO: 1058 of 1994.

APPLICANTS:- Sri.T.Seshagiri, Bangalore-26 V/S.

RESPONDENTS:- The Dy.Director, C.G.H.S., Bangalore-1 and anothers.

Te

- Sri.M.Raghavendra Achar, Advocate, No. 1074 & 1075, Second Main, Fourth Cross, Sreenivasanagar, Bangalore-560 050.
- Sri.G.Shanthappa, Addl.C.G.S.C. High Court Bldg, Bangalore-1.
- The Deputy Director, Central Govt.Health Scheme, Ganesh Towers, Second Floor, No.111, Infantry Road, Bangalore-560001.

Subject: Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 16-01-1995.

Issued on

0/2

DEPUTWREGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

DRIGINAL APPLICATION No.1058/1994

MONDAY, THIS THE 16TH DAY OF JANUARY, 1994

SHRI JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

SHRI T.V. RAMANAN .. MEMBER (A)

T. Seshagiri,
Major,
No.77, I Main Road,
Telecom Colony, New Timber Yard
Layout, Bangalore - 560 026.

Applicant

(By Advocate Shri M.R. Achar)

Vs.

- 1. The Deputy Director, Central Govt. Health Scheme, Ganesh Towers, II Floor, No.111, Infantry Road, Bangalore-1.
- Union of India,
 Director General of Health Services,
 Nirman Bhavan, New Delhi 110 011.
 Respondents

(By Advocate Shri G. Shanthappa, Addl. Central Govt. Stg. Counsel)

DRDER

Shri Justice P.K. Shyamsundar. Vice Chairman 1

Having heard both sides, we think it appropriate to direct the applicant to submit all the demands he has towards treatment he had obtained since the year 1990 to Respondent No.1, the CoG-H-S.

the C.G.H.S.,

2. On receipt of the said material, R-1 will review the petition and make appropriate orders within three months from the date of receipt of the data.

TRUE COPY

GALORI

रतत्व सेव जाग

3.

With this observation, this application stands disposed of.

Section Officer

Central Administrative Tribunal

Bangalore Bench Bangalore (T.V. RAMANAN)
MEMBER (A)

51-

(P.K.SHYAMSUNDAR)
VICE CHAIRMAN